

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 389

TO BE ANSWERED ON 09.12.2022

ONE NATION ONE CHARGER POLICY

389. SHRI BINOY VISWAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government intends to mandate a single charging solution for consumer electronic devices in the country;
- (b) if so, the details of any such policy being considered by Government including the timeline for making it mandatory;
- (c) whether Government has received any objections to such a policy and if so, the details of such objections; and
- (d) whether Government has conducted or intends to conduct a study on the potential environmental benefits and reduction of consumer costs as a result of such a policy?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) : A task force including representatives from Central Ministries i.e. Ministry of Electronics and Information Technology (MeitY), Ministry of Environment, Forest and Climate Change (MoEFCC) and Ministry of Commerce (Department for Promotion of Industry and Internal Trade (DPIIT)) and representatives from industry bodies and professors from eminent technical institutions has been constituted to examine the issue of uniformity in charging port of electronic devices.
